

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

O.A.310/011453/2013

Machay

Dated Wednesday the 14th day of October, Two Thousand Fifteen

P R E S E N T

**HON'BLE MR. JUSTICE B. SESHASAYANA REDDY, Member (J)
&
HON'BLE DR. P. PRABAKARAN, Member(A)**

A. Kannan,
Office Supdt.
Operating department
O/o. The Sr. DOM
Southern Railway,
Chennai

... Applicant

By Advocate: M/s.L. Chandrakumar

Vs.

1. The Union of India Rep. By
The General Manager,
Southern Railway,
Chennai- 600 003;
2. The Chief Personnel Officer,
Southern Railway,
Chennai- 600 003.

... Respondents

By Advocate:Mr. D. Simon

ORDER

(Pronounced by Hon'ble Mr. Justice B. Seshasayana Reddy, Member(J))

This Original Application is filed by A. Kannan Under Section 19 of the Administrative Tribunal's Act 1985 assailing the orders dated 23.07.2013 and 19.08.2013 . A further direction has been sought for to the respondents to include the applicant in the select list.

2. Interim direction has been given to the respondents to permit the applicant to participate in the examination for promotion to the post of Assistant Personnel Officer. Pursuant to the interim direction, applicant participated in the examination. The applicant proved to be not successful in the examination.
3. In that view of the matter, nothing survives in this Original Application for adjudication. Accordingly, the O.A. is dismissed as redundant. There shall be no order as to costs.